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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 275/2017 with C.P. No. 16/241/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

Name of the Company:

Bahubali Shantilal Shah

V/s.

The Lok Prakashan Ltd. & Ors

Section of the Companies Act:

Section 241 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. ANIP A GANDA	APNOCAZ	RES.NU. 4	
2. PAVAN S-GODIAWACA	ADVOCATE	PETITIONER	Muleeuk
3 DIMAHAMAJMUDAR		Res 13.6	Himbles
4. TANAYA SHAH	ADVOCATE	RESP. No. 2	Tanya that
5. Aprima Vahil	Advorate	Resp no. 3	Apring
6. Kunal P Vaishnav	Advocate		Kru

## **ORDER**

Learned Advocate Mr. Pavan Godiawala present for Original Petitioner. Learned Advocate Ms. Tanya Shah present for Original Respondent no. 2. Learned Advocate Mr. Apurva Vakil present for Original Respondent no. 3. Learned Advocate Mr. Anip Gandhi present for Original Respondent no. 4. Learned Advocate Mr. Kunal Vaishnav present for Original Respondent no. 5. Learned FCA Mr. Divyang Majmudar present for Original Respondent no. 6.

At request of learned Counsel for original petitioner for filing rejoinder.

List the matter on 02.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.